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In Partial Modification to the Judicial Assignment at the High Court of Bombay at Goa, which had come into effect from 3rd January 2022 [Partially modified w.e.f. 24.01.2022, 31.01.2022, 14.03.2022], **IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in person that, the Hon'ble the Chief Justice has been pleased to approve the following partial modifications with effect from **Monday, 18.04.2022** :

Sr. No.	Sitting	Assignment
1	The Hon'ble Shri. Justice **C. V. BHADANG** **AND** The Hon'ble Shri. Justice **R. N. LADDHA** **FRIDAY** **[Special Division Bench]** **(DIVISION BENCH-II)** **Court Room No. 3**	To hear and dispose of the matters of the Division Bench, wherein the Hon'ble Shri. Justice M. S. Sonak has passed orders of recusal.
2	The Hon'ble Shri. Justice **C. V. BHADANG** **MONDAY TO THURSDAY** **[Single Bench-II]** **Court Room No. 3**	For admission, hearing and order matters therein :- **On Monday & Tuesday** A) All Civil matters pertaining to Single Bench and not assigned to any other Court. B) To hear and dispose of the matters pertaining to the Single Bench (Civil) wherein the Hon'ble Shri. Justice M. S. Sonak has passed order of recusal. **On Wednesday and Thursday** A) Applications U/Sec. 11 of Arbitration and Conciliation Act, 1996. B) Matters under Companies Act, 1956 and Companies Act,2013. C) All Criminal matters pertaining to Single Bench and not assigned to any other Court.

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A) On Friday the urgent mentioning and placing of the matters pertaining to the Single Bench-II are allowed before the **Hon'ble Shri Justice C. V. Bhadang** after the Division Bench-II work is over.

B) The urgent mentioning and placing of matters pertaining to the Court presided over by the **Hon'ble Shri. Justice M. S. Sonak** is allowed before the Court presided over by the **Hon'ble Shri. Justice C. V. Bhadang** and vice versa.

C) The urgent mentioning and placing of matters pertaining to the Court presided over by the **Hon'ble Shri. Justice R. N. Laddha** is allowed before the Court presided over by the **Hon'ble Shri. Justice C. V. Bhadang** and vice versa.

By Order,

High Court, Appellate Side,)
Bombay.)
)
Date : 7th April 2022)

Sd/-
(V. R. Kachare)
Registrar (Judl-I)